[RAJYA SABHA]

- (b) if so, the details of welfare measures taken for this community during the last 'hrce years;
- (c) whether _ is a fact that Gov. ernment have received any commufii-cation from their elected representatives for providing the same benefits as permissible to SCs/STs; and
- (d) if so, the details thereof and the action taken so far in this regard?

THE MINIS-TEH OF WELFARE (SHRI SITARAM KESRI): (a) Yes, Sir,

- (b) The Government of India ini schemes tiates policy measures and aimed at the welfare of the Schedul Tribes general. No welfare for particular measures any com exclusively undertaken munity are under the programmes of the Gov ernment.
- (c) and (d) No Sir. However, benefits Scheduled as permissible to general available-Tribes in are this comumnity also.

Panel of Judges to finalise list

- 2289. SHRI RAMENDRA KUMAR YADAV 'RAVI': Will the Minister wf WELFARE be pleased to state:
- (a) whether it is a fact that Government have appointed a panel of three judges to go into the lists of Backward Classes submitted by Mandal Commission;
- (b) if so, what are the terms and reference of this panel; and
- (c) by when this panel will submit its recommendation?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): '(a) and (b) No Sir. However, an Ekpert Committee consisting of a retired Judge of Patna High Court, a Social Scientist and two retired civil servants of the rank of Secretary to the Government of India has been constituted to inter alia, make recommendations on the socio-economic criteria to be adopted by the Government for excluding the socially advanced pergons/sections ('Creamy Layer') Ivorn the Other Backward Classes.

(c) The Committe has submitted its Report on 10.3.1993.

World Bank assistance for water supply and sanitation project in U.P.

- 2290. SHRI ISH DUTT YADAV: Will the Minister of URBAN DEVELOPMENT be iplaased to state:
- (a) whether World Bank assistance has been extended to Uttar Pradesh for the Water Supply and Sanitation Project; and
- (b) if so, the details of works undertaken under this scheme district?wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) Yes Sir, under the U. P. Urbea Development Project.

(b) The requisite details furnished by the State Government is enclosed as statement.